

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.285 of 2020

IN THE MATTER OF:

Rajiv Kumar Agarwalla

...Appellant

Versus

Jitendra Lohia

...Respondent

For Appellant: **Shri Rajiv Ranjan, Sr. Advocate with Shri Bharat Sood, Advocate
Dr. Dhanpat Ram Agarwal, CA**

For Respondents: **Shri Arjun Asthana and Ms. Sreenita Ghosh,
Advocates**

ORDER

17.02.2020 Heard Counsel for the Appellant. Advocate – Shri Arjun Asthana appears on behalf of Liquidator.

Issue Notice. Requisite along with process fee, if not filed, be filed by tomorrow. If the Appellant provides the e-mail address of Respondent, let notice be also issued through e-mail.

List the Appeal ‘for admission (after Notice)’ on **12th March, 2020** along with Company Appeal (AT) (Ins) No.284 of 2020.

[Justice A.I.S. Cheema]
Member (Judicial)

(Justice A.B. Singh)
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

/rs/md